

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 96 OF 2015

Dated: 5th August, 2015

In the matter of:-

Kerala State Electricity Board Ltd.

...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **31.08.2015**.

COURT MASTER